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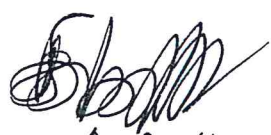

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/180/2017
NAME OF THE PETITIONER(S) : MUNEES ENGINEERING & SERVICES PVT LTD
NAME OF THE RESPONDENT(S) : ROC CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	S. A. DOVBARADIVU Adv.	PETITIONER'S COUNSEL	
2.	B. Sarathbhai Sr. Roc, Chennai	Representing Counsel for ROC, Chennai	

ORDER

Counsel for the applicant present. Representative of ROC present. Heard. Order is reserved.

- sdr

(S VIJAYARAGHAVAN)
Member (Technical)

- sdr

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc